## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/81/2016

NAME OF THE PETITIONER(S) : R. PREETHA

NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &

**3 OTHERS** 

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

(1) J.v.P. Saivil Course for T.v.P. Saivil.

No Arout. M Petition

## **ORDER**

Shri T V P Sai Vihari, proxy counsel representing counsel for petitioner on record present and sought time for submitting final arguments. Time extended at request. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)